

Central Administrative Tribunal
Principal Bench, New Delhi.

MA 3708/93
DA 2089/93

11th January 1994

Hon'ble Vice Chairman Shri NV Krishnan

Hon'ble Judicial Member Shri BS Hegde

Shri Sunder Mani,
S/o Shri Ghanshyam
LDC(Adhoc)
Officer of the Assistant Estate Manager,
N-H.IV, Faridabad,
HARYANA.

..Applicant.

By Shri Rajan Sharma

Versus

1. Director of Estates.
Nirman Bhavan
New Delhi.
2. Asstt. Estate Manager
NH IV, Faridabad,
Haryana.

..Respondents

By Shri AR Goyal, Departmental Rep

O R D E R (oral)

Hon'ble Vice Chairman Shri NV Krishnan

The applicant has filed MA 3708/93 seeking permission to withdraw the DA, in which he stated that he has been given an assurance by the respondents to promote him immediately, ^o But the only hurdle is the pendency of the case. He therefore seeks permission to withdraw this DA in this MA. This MA is allowed. Permission to withdraw the DA is accorded and the DA is dismissed as withdrawn. No costs.

(BS Hegde)
Member(J)

(NV Krishnan)
Vice Chairman

LCP